

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2024

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : GRIDCO Ltd.

Respondent : NTPC Ltd.

Date of Hearing : **29.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri. R.K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri. Anant Singh Ubeja, Advocate, NTPC

Record of Proceedings

At the outset, the learned counsel for the Review Petitioner sought two weeks' time to file its rejoinder to the reply filed by the Respondent. This request was accepted by the Commission.

2. Accordingly, the Commission adjourned the hearing of the matter. The Review Petitioner is permitted to file its rejoinder on or before, **13.9.2024**, after serving a copy to the Respondent.
3. The Review Petition will be listed for hearing on **8.10.2024**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

